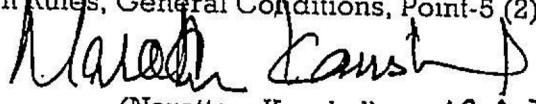


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

Due to the demise of Sh. Ashok Kumar S/o Om Prakash, Judicial Assistant (EC-85915425) on 02.02.2024, his name is hereby struck off from the pay roll/strength of this office w.e.f. 03.02.2024 (F/N) in terms of CCS Pension Rules, General Conditions, Point-5 (2).


(Narottam Kaushal) 19.2.24
Principal District & Sessions Judge (HQs): Delhi

No. 11543-11593 /Admn-II/PF-JA/SJA/2024

Dated Delhi the 19.02 2024

Copy forwarded for information and necessary action to:-

1. O/o all the Principal District & Sessions Judge, Delhi/New Delhi.
2. DDO, Accounts Branch, North District, Rohini Courts, Delhi. (Copy of application and Death Certificate).
3. The Leave Sanctioning Authority, North District, Rohini Courts, Delhi.
4. All the PRO/APRO, Delhi/New Delhi.
5. Dealing Assistants, Accounts Branch (PBR + SBR + Medical Seat + Pension Cell + Leave Seat), North District, Rohini Courts, Delhi.
6. Dealing Assistants - Recruitment Cell, ACR Cell, Seniority & Promotion Seat (JA), Transfer & Posting Seat, Admn. II, Tis Hazari Courts, Delhi.
7. Dealing Assistants - Vigilance Branch, General Branch, Library Branch, Computer Branch, Central & North District, Delhi.
8. The Web-Site Committee, Tis Hazari Courts, Delhi.
9. Hindi Section, Tis Hazari Courts, Delhi.
10. Layers Seat, Tis Hazari Courts, Delhi.
11. Sh. Rakesh Yadav, Welfare Officer/In-charge in Bail & Filing Section, Central District, THC, Delhi
12. Ms. Diplata W/o (late) Sh. Ashok Kumar, R/o H. No. 400, V & P.O. Auchandi, North-West, Delhi-110039. (Mob:- 7678173007 / 8285223682).


(Simmi Kapoor)
Administrative Officer (Judicial)
O/o Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi.